

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 53(ND)/2016
CA. NO.

CORAM:


PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016**

NAME OF THE COMPANY: M/s Arvinder Singh Arora v. M/s Prosper Buildtech Pvt. Ltd.

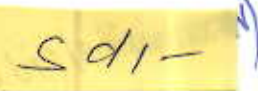
SECTION OF THE COMPANIES ACT: 397/398


| <u>S.NO.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|---------------------|--------------------|---------------------------|------------------------------|--|
| 1 | Pradeep/Arora | Under | A.S. Arora Pradeep |  |

ORDER

Petitioner is present in person. None for the respondent. Petitioner seeks and is given 4 weeks' time to settle the matter amicably.

List on 11.11.2016.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)